


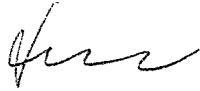
(2)

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 09-11-2018

PRESENT: SHRI SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/26/2016
NAME OF THE PETITIONER(S) : S. Ramaniklal Pandia & another
NAME OF THE RESPONDENT(S) : United Pharma (India) Private Limited & 4 others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
①	For T.K. Bhaskar Keesathi Krishnan Abhinav P.	Counsel for Petitioners	
②	Sandeep Kumar for Hari Shankar Mani	for Respondent	

ORDER

Counsel for both the parties present. The counsel for Petitioner prayed for time for filing rejoinder to the reply with regard to Section 8 Application. At request, time is enlarged. **Put up on 28.11.2018.**

-sk-

(S. VIJAYARAGHAVAN)
Member (Technical)

-s'd-

(CH. MOHD SHARIEF TARIQ)
Member (Judicial)